GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1259 ANSWERED ON:21.03.2012 E GOVERNANCE Biswal Shri Hemanand ;Deo Shri Kalikesh Narayan Singh;Joshi Shri Pralhad Venkatesh;Raghavan Shri M. K.;Rane Dr. Nilesh Narayan

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the number of districts covered under various schemes/projects including E-district scheme under National E-Governance Programme till date, State-wise;

(b) the list of pending electronic delivery services which are yet to be made available to the people under E-district scheme, Statewise;

(c) the percentage of the total population covered under E-Governance programme and the time frame fixed for the scheme to cover the entire country;

(d) whether the implementation of all the schemes under E-Governance are on track;

(e) if not, the reasons therefor and the measures taken by the Government in this regard; and

(f) the training module extended to the field level functionaries for capacity building, State-wise including Kerala?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a): Under the National e-Governance Plan, all districts of the country are covered by the scheme of CSCs, SWAN and w-District. The State-wise no. of districts is placed in Annexure I.

(b): The e-District scheme enables electronic delivery of high volume citizen services at the District level. The list of services included under the scheme for implementation of e-District MMP that are under implementation in various States is placed at Annexure II.

(c): Under the National e-Governance Program, the entire country is covered. As per approval of the e-District Project, the time frame for implementation is 2010-11 to 2014-15.

(d): The time frames of various NeGP projects vary from project to project. The status of implementation of the projects taken up under NeGP is placed at Annexure III.

(e): Regular review of Projects is carried out by the APEX committee under NeGP along with follow up with the State Governments to ensure timely completion of Projects.

(f): Under Capacity building, the following training programs have been organised covering all states including Kerala. The details are enclosed in Annexure IV.